Payment of retirement benefits by IIEC, Ranchi

- 62. SHRI SURYABHAN PATIL VAHADANE: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:
- (a) the names of the employees who have retired from Heavy Engineering Corporation Ltd., Ranchi during the years 1998, 1999 and 2000;
- (b) the names of those who have retired during the aforesaid years and have not been paid all the retirement benefits by the Corporation with reasons therefor; and
 - (c) by when, the same will be done?
- THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (DR. VALLABH BHAI KATHIRIA): (a) 1528 employees have retired from Heavy Engineering Corf oration Ltd., Ranchi during 1998, 1999 and 2000. The list of these employees is enclosed in the *Annexure*. [See Appendix 193, Annexure No. 7]
- (b) 196 employees as per *Annexure* have not been paid their gratuity and leave salary due to lack of funds. 48 employees as per Annexure have not been paid their dues due to non completion of formalities-by them. [See Appendix No. 7].
 - (c) The Company is being advised to settle the above dues expeditiously.

News-Item captioned, "For 29 PSUs tale's about missing heads"

- 63. SHRI PARMESHWAR KUMAR AGARWALLA: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:
- (a) whether Government's attention has been drawn to the newsitem captioned, "For 29 PSUs, tale's about missing heads" which appeared in the Indian Express dated 19th May, 2001;
 - (b) if so, the details thereof;
 - (c) Government's reaction thereto; and